

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 104(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY M/s. Shakuntala Devi Golyan & Anr .  
Vs  
M/s. Crocus Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1.	Sh. Saewar Reza	Adv.	Petitioners	[Signature]
2.	Sh. Shebhen Mohanti	Adv.		
3.	Sh. Mehd. Wassem Alnam	Adv.		
1.	Ms. Ranjana Roy Gaurai,	Adv.	Respondents	[Signature]
2.	Ms. Vasudha Sen,	Adv.		
3.	Mr. Prem Anand,	Adv.		
4.	Ms. Seishita Kapoor,	Adv.		

**ORDER**

For order see C.P. No. 27(ND)/2015.